

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Original Application No. 472/97

Transfer Application No.

Date of Decision 9.2.1998

R.L.Kochu

Petitioner/s

Shri R.G.Bhore

Advocate for
the Petitioner

Versus

Union of India & Ors.

Respondent/s

Shri P.S.Lambat

Advocate for
the Respondent

Coram :

HON'BLE SHRI. Justice R.G.Vaidyanatha, Vice Chairman

HON'BLE SHRI. M.R.Kolhatkar, Member (A)

- (1) To be referred to the Reporter or not ?
- (2) Whether it needs to be circulated to other Benches of the Tribunal ?

M.R.Kolhatkar

(M.R.KOLHATKAR)

MEMBER (A)

R.G.Vaidyanatha

(R.G.VAIDYANATHA)

VICE CHAIRMAN

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH, MUMBAI

CAMP : NAGPUR

OA. NO. 472/97

Monday this the 9th day of February, 1998

CORAM: Hon'ble Shri Justice R.G.Vaidyanatha, Vice Chairman
Hon'ble Shri M.R.Kolhatkar, Member (A)

R.L.Koche
R/o 15, Visramnagar,
Wardha Road, Viveknandnagar
Post, Nagpur- 440 015.
By Advocate Shri R.G.Bshore
V/S.

... Applicant

1. Union of India through
General Manager, S.E.Rly.,
Garden Reach, Calcutta-43.
2. The General Manager,
Railway Electrification,
CORE, Allahabad, U.P.
3. Director, (Vigilance),
Railway Board, Rail Bhavan,
New Delhi.

By Advocate Shri P.S.Lambat

... Respondents

O R D E R

(Per: Shri Justice R.G.Vaidyanatha, VC)

This is an application filed by the applicant for expediting the disciplinary enquiry. The learned counsel for the respondents makes a statement that the enquiry has commenced but he has no instructions about the exact stage of enquiry. However, he submits that the reasonable Court may grant time to complete the enquiry. After ^{hearing} ~~hearing~~ we feel that a period of six months is just and fair for the respondents to complete the enquiry.

2. In the result, the OA. is disposed of at the admission stage with ^{the} direction to the disciplinary authority to complete the enquiry as early as possible but preferably within a period of six months from today. No costs.

M.R.Kolhatkar
(M.R.KOLHATKAR)
MEMBER (A)

R.G.Vaidyanatha
(R.G.VAIDYANATHA)
VICE CHAIRMAN

Mr.J.